

Rs. 10 lakhs have been made; and

(b) whether in any of those cases action has been taken against those responsible for making over-payments?

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** (a) (i) and (ii). There is no individual case in which the overpayment exceeds Rs. 5 lakhs.

(b) So far action has been initiated in 53 cases of serious irregularities against those responsible for over-payments and irregularities connected therewith. Of these 21 cases have been finalised and punishment awarded to 41 officers comprising 10 Executive Engineers, 18 Assistant Engineers and 13 Sectional Officer, punishment varying from warning to reduction in pay and pension.

#### Radio Station at Imphal

287. **Shri L. Achaw Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that a Radio Station will be opened at Imphal and a transmitter will be set up there; and

(b) if so, when and the cost of the transmitter?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Yes, Sir.

(b) It is expected to be brought into service during 1962-63. The estimated cost of the installation of the transmitter is Rs. 1.4 lakhs approximately.

#### Transcription and Programme Exchange Service of A.I.R.

288. **Shri Kalika Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the functions, utility and achievements of the Transcription and Programme Exchange Service of the All India Radio;

(b) achievements of this particular service in the year 1959-60 and further expansion of its activities in the current year 1960-61; and

(c) the total personnel in the establishment of this service and actual expenditure on the Service in the year 1959-60?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). A note giving the information is laid on the Table. [See Appendix I, annexure No. 40].

(c) Total personnel as on 31-12-60: 127. Actual expenditure during 1959-60 Rs. 4,79,590.

12.10 hrs.

#### OBITUARY REFERENCE

**Mr. Speaker:** I have to inform the House of the sad demise of Shri Uma Charan Patnaik who passed away at 1 P.M. on Saturday, the 18th February, 1961, at New Delhi, at the age of 59.

Shri Uma Charan Patnaik was a sitting Member of this House from the Ganjam constituency of Orissa. He was also a Member of the First Lok Sabha during the years 1952-57.

We deeply mourn the loss of this friend. He had been taking very keen interest in defence and other matters. I am sure the House will join me in conveying our condolences to the bereaved family.

May I request the House to kindly stand in silence for a minute to express its sorrow?

*(The Members then stood in silence for a minute).*

12.11 hrs.

#### PAPERS LAID ON THE TABLE CORRECTION OF ANSWER TO STARRED QUESTION

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** On behalf of